NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1094/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:

Mr. Makalu Trading Ltd.

V/s.

Mr. Topworth Urja & Metals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1) Murhaja Pocho (8 o Adv)

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yer Cupponale Dehru

ORDER CP No.1094/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for tomorrow on 29.6.2017.

sd/-**V. NALLASENAPATHY** Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)